

(करोड़ रुपये में)

करदाताओं का स्वरूप	जारी की गई मांग	जारी की गई कुल मांग से प्रतिशत अनुपात
वेतन भोगी कर्मचारी	159.08	12.78
कारोबार तथा व्यवसाय में कार्यरत व्यक्ति	827.58	66.49

श्री (ग) अकेले आयकर की वर्तमान प्रणाली को काले धन की समानांतर अर्थ व्यवस्था के लिए जिम्मेदार नहीं कहा जा सकता। प्रत्यक्ष कर जांच समिति (बचू समिति) के बताया है कि घाटे की अर्थ-व्यवस्था, कारोबार में भ्रष्टाचार, नैतिक मानदण्डों का ह्रास और अत्यधिक भारी कराधान जैसे विभिन्न कारण काले धन की उत्पत्ति में सहायक होते हैं। सरकार कर-कानूनों को अपेक्षाकृत अधिक कारगर ढंग से लागू करके काले धन के प्रचलन को रोकना चाहती है।

Considerable time and effort will be involved in furnishing the facts and details of all the above cases. If the Honourable Member desires to have information in respect of a particular case, the same will be furnished.

#### Annual Inflation Rate

794. SHRI DHARM VIR VASISHT : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

#### Raids by Income-Tax Authorities in Delhi Region

793. PROF. P.G. MAVALANKAR : Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state :

(a) whether it is a fact that several houses, firms, estates, etc. in the Capital Delhi region were raided by the concerned income-tax personnel authorities during the the first six months of 1979 ;

(b) if so, full facts thereof ;

(c) whether illegal monies, documents, papers, articles, were found and seized at the above mentioned places;

(d) if so, broad details thereto ; and

(e) action being taken against the offenders ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH) : (a) to (e). Information is presently available only in respect of searches upto May, 1979. Income-tax authorities conducted 85 search operations in Delhi during the period of 6 months from December, 1978 to May, 1979.

Assets of the total value of Rs. 31.08 lakhs were seized in the above searches.

The material seized during the searches will be duly considered in the relevant assessments.

(a) whether it is a fact that the annual inflation rate was 8.7 percent on June 2, 1979; if so, measures taken to prevent and contain further rise in prices ; and

(b) whether it was a fact that the Planning Commission had suggested curbs on credit to Private Section, if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL) : (a) The Wholesale Price Index (1970-71=100) for the week ended June 2, 1979 shows an increase of 8.7 per cent over the level a year before. In order to check any undue price rise the following measures have been taken. Bank credit has been tightened in the case of sensitive commodities such as sugar, oilseeds, edible oils and pulses. The repayment of compulsory deposits falling due on July 6, 1979 has been deferred by one year. Responsibility for releases of sugar from the factories has been resumed by the Government and the public distribution system has been expanded from July 1, 1979.

It is, however, to be noted that some price rise during this part of the year is normal because of seasonal pressures which usually last upto the middle of September.

(b) Suggestions received from the Planning Commission or other Government bodies are intended for internal use and it would not be in the public interest to disclose the same.